

4
Reply of Respondent to
M.P. No. 143/93 etc.
On. 18-6-93 & same
is served on Otherside

MD

O.A. No. 1019/92 Dt. 18.6.1993

Applicant by Shri Y.H.Appa.
Shri Ramesh Ramamurthy for
Shri A.L.Kasturey for the Respondents.

S.O. to 9.7.1993.

b. Savare

(U SHASAVARA)
MEMBER(A)

(M. S. DESHPANDE)
VICE-CHAIRMAN

B.

M.P. No. 474/93
For Production of
documents fixed
on 9/7/93.

Y.H.
30/6/93

O.A. No. 1019/92 Dt. 9.7.1993

Applicant by Shri Y.H.Appa.
Shri Ajay Kamble, Head Clerk for
the Respondents present. The
Respondents are directed to give
inspection of the documents men-
tioned in the M.P. to the applicant
within four weeks and to keep the
documents ready at the time of
final hearing.

Keep on sine die list.

M.Y.
(M.Y. PRIOLKAR)

M.S.
(M.S. DESHPANDE)

CP No. 1019/93
For order on
16/8/93.

M.Ps 144/93 and 475/93, C.P. 104/93 in OA 980/92
M.Ps 1061/92, 25/93 and 473/93 and C.Ps 195/92 and 105/93 in
OA 1005/92 and M.Ps 143/93 and 474/93 and C.P. 109/93 in
OA 1019/92.

Y.H.
11/8/93

Reply of Respondent Dated: 16.8.93

To C.P. No. 1019/93
& same is served on
Other side

None for the applicant. Shri A.L. Kasturey, counsel for
the respondents.

Shri Kasturey prays for some time to file written reply
of the alleged contemner. He may do so within four weeks
with an advance copy to the counsel for the applicant. List
these cases for orders on 27.9.93.

L.S.
(Lakshmi Swaminathan)
Member (J)

M.Y.
(M.Y. Priolkar)
Member (A)